

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.362 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.11.2017**

NAME OF THE COMPANY: M/s. Massif Securitas Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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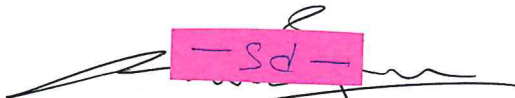
Present: Ms. Aparna Mudiam, Assistant Registrar of Companies

ORDER

Report of the ROC is on record.

Notice be effected on the Income Tax Department through Standing
Counsel.

To come up on 19th December, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)